

(c) the powers and functions of the Committee?

The Deputy Minister in the Ministry of Labour Employment and Rehabilitation (Shri D. R. Chavan): (a) Nil.

(b) The Departmental Promotion Committee consists of:—

- (i) Head of Office/Department or an officer nominated by him; and
- (ii) other officers who are familiar with the work of the candidates to be considered for promotion.

(c) The powers vested in the Members of the Departmental Promotion Committee are enumerated in the instructions issued by the Ministry of Home Affairs from time to time *vide* their Office Memoranda No. 33/46-Ests(R) dated 17th June, 1946, No. F.1|1|55-RPS, dated 17th February, 1955, and No. 1|4|55-RPS, dated 16th May, 1957. Copies of which are laid on the Table of the House. [Placed in Library. See No. LT-7274/66].

Price of Crude Oil

1054. Shri Hari Vishnu Kamath: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the working group on oil prices submitted a Report in 1965;

(b) whether it has been strongly urged therein that an investigation into the causes of the high price of crude oil is necessary in order to safeguard the position in future; and

(c) if so, the action taken thereon?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) and (b). Yes.

(c) The question of getting price adjustments on imported crude oil has been constantly engaging the attention of Government and during the last

two years, substantial price reductions have, in fact, been obtained.

Linemen in P. & T. Department

1055. Shrimati Jyotsna Chanda: Will the Minister of Communications be pleased to state:

(a) the number of linemen employed by the Post & Telegraph Department throughout the country;

(b) their pay scale; and

(c) the number amongst them who have been confirmed?

The Minister of State in the Department of Parliamentary Affairs and Communications (Shri Jaganatha Rao):

(a) 17,572.

(b) Rs. 75—1—85—EB—2—95.

(c) 12,158.

Abductions in Delhi

1056. Shri D. C. Sharma:

Shri Bade:

Shri Hukam Chand

Kachhavalaya:

Shri Krishnapal Singh:

Shri Lakhmu Bhawani:

Will the Minister of Home Affairs be pleased to state:

(a) whether there have been two cases of abduction of Young married women in South Delhi recently;

(b) whether it is a fact that the Police arrangements in South Delhi are inadequate; and

(c) the steps taken to trace the culprits and the action proposed to be taken to ensure security of life of the residents of South Delhi?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) and (c). The women have been recovered and two accused persons in each of the two cases have been arrested. Vigorous efforts to trace the remaining two culprits are being

made. Patrolling in the affected areas has been intensified to restore confidence in the public.

सेवानिवृत्त अध्यापकों की सेवाओं का लाभ उठाना ?

1057. श्री राम हरल्ल यादव : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या विश्वविद्यालय अनुदान आयोग ने बड़ी संख्या में सेवा निवृत्त अध्यापक चुने हैं, जो आयोग की 1966-67 में सेवानिवृत्त अध्यापकों की सेवाओं का लाभ उठाने की योजना में भाग ले सकें ;

(ख) यदि हां, तो उसका व्यौरा क्या है ;

(ग) उनकी सेवाओं का प्रयोग कितने समय के लिये किया जायेगा ; और

(घ) उन्हें क्या कार्य सौंपा जाएगा ?

शिक्षा मंत्री (श्री मु० क० चागला) :

(क) योजना के अन्तर्गत, विश्वविद्यालय अनुदान आयोग ने 1966-67 वर्ष के लिए 23 सेवानिवृत्त अध्यापकों को चुना है।

(ख) इस योजना के अन्तर्गत, विश्वविद्यालयों और कालेजों के उन विशिष्ट अध्यापकों की सेवाओं का उपयोग करने में सहायता की जा रही है, जिन्होंने सामान्य वार्धक्य-निवृत्ति आयु पार कर ली है किन्तु वैसे अध्यापन तथा अनुसन्धान करने में समर्थ हैं। प्रत्येक अध्यापक को 6,000 रुपये का वार्षिक मानदेय तथा 1000 रुपये का वार्षिक अनुदान दिया जाता है। इसके अलावा जिस संस्था में अध्यापक कार्य करता है, वह संस्था भी उसको 4000 रुपये वार्षिक की सहायता दे सकती है। चुनाव विश्वविद्यालय अनुदान आयोग की एक समिति द्वारा किये जाते हैं।

(ग) प्रारम्भ में यह सहायता तीन वर्ष तक दी जा सकती है और 68 वर्ष की आयु

तक एक बार में दो वर्ष तक और बढ़ाई जा सकती है तथा अपवाद के मामलों में 68 वर्ष की आयु के बाद भी दी जा सकती है।

(घ) अध्यापकों से अपने अनुसंधान कार्य के अतिरिक्त, अध्यापन/सेमिनार कार्य में प्रत्येक सप्ताह कम से कम 6 घंटे तक भाग लेने की अपेक्षा की जाती है।

Department of Adult Education in Universities

1058. Shri Surendra Pal Singh: Will the Minister of Education be pleased to state:

(a) whether it is a fact that in a Seminar, recently held by the Asian South Pacific Bureau of Adult Education, a strong plea was made to all the countries of Asia to set up a Department of Adult Education in all the Universities;

(b) if so, the main details thereof; and

(c) the reaction of Government thereto?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) The main details are given below:—

1. The Seminar has recommended that Universities should undertake extra-mural adult education activities and establish separate Departments for this purpose.

2. The recommended functions of this Department are as follows:—

(a) Training:

(i) The special contribution of Universities should be to train the trainers of adult literacy.

(ii) The training programme should have a functional approach and should prepare personnel for planning, implementation evaluation and training in adult literacy.